

(c) the action taken or contemplated by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). Material is under collection and the answer will be laid on the table of the House.

[*Translation*]

S.T.D. Facility in Rajgarh District in M.P.

1391. SHRI PYARELAL KHANDELWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to establish electronic exchanges in Narsinggarh and other Tehsils and Development Block centres of district Rajgarh in Madhya Pradesh;

(b) if so, when this work is likely to be completed; and

(c) the names of the centres of this district where S.T.D. facility is likely to be provided by the end of 1990?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Electronic exchanges are proposed at Narsinggarh and Biora Tehsil Headquarter of Rajgarh district during 1990-91 subject to availability of equipment. Other Tehsil Hqs and Development Block Centres of District Rajgarh are likely to be provided electronic exchanges progressively during 8th Plan and 9th Plan period.

(c) Rajgarh (District Headquarter) is planned to be provided with STD facility during 1990-91 subject to availability of Transmission media.

Sending of Telegrams by Ordinary post in Sironj Nagar of Vidisha District

1392. SHRI PYARELAL KHANDELWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether incoming telegrams in Sironj Nagar of Vidisha district are received by ordinary post for the last two years and the teleprinter machines and telegraph line have been removed from there; and

(b) if so, the reasons therefor and the time time by which the telegraph lines and teleprinter machine will be restored there?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) No, Sir. Sironj Nagar is connected with Bina Combined Office by More telegraph line. Teleprinter working is not justified at present, on the basis of traffic.

(b) Does not arise.

Complaints Regarding Irregularities in Gune District in Madhya Pradesh

1393. SHRI PYARELAL KHANDELWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any complaints have been received in regard to difficulties faced by the telephone subscribers of Aaron, Raghogarh, Kumbraj, Muksubtangarh, Chachoda, Beenaganj of Guna district in Madhya Pradesh; and

(b) if so, the action taken by the Government on these complaints?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir. Complaints have been received regarding

non-functioning of telephones in these places.

(b) The complaints are being attended to as promptly as possible.

[English]

Hindi/English Knowing persons in India

1394. SHRI PYARELAL KHANDEWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Hindi knowing and English knowing persons in the country, State-wise;

(b) the names of Official Languages in different States; and

(c) the language in which Union Government corresponds with the non-Hindi Speaking State, if Hindi knowing persons are more than English knowing people in that State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The total

number of Hindi knowing and English knowing persons in the country, State-wise, as such are not available. However, the number of persons with Hindi and English as mother tongue according to 1981 Census is given in Statement I enclosed.

(b) The names of official languages in States/Union Territories are given in Statement II enclosed.

(c) The language for communication between a State and the Union is not determined by the size of population speaking a particular language in a State but regulated under provisions of Article 346 of the constitution. This Article provides that the language for the time being authorised for use in the Union for official purposes shall be the Official Language for communication between one State and another State and between a State and the Union. The official Language of the Union under Article 343 (1) is Hindi in Devangari script. However, Section 3 (1) of the Official Languages, Act, 1963 has further provided that English language shall be used for purposes of communication between the Union and a State which has not adopted Hindi as its Official Language.